

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1865  
ANSWERED ON:08.03.2013  
PRIVATE SECTOR IN SOLAR ENERGY  
Pakkirappa Shri S.

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether the Government had entrusted the work of constructing a few projects to private sector for generating solar power in the country;
- (b) if so, the details thereof;
- (c) the details of the number of projects entrusted so far to private sector for construction and the final time scheduled stipulated for completion of these projects;
- (d) whether these projects have been completed as per their schedules; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Government has allotted solar power projects through open competitive bidding in which private sector has got several projects.

(b)&(c): So far 149 nos. of private sector solar power projects with an aggregate 1110 MW capacity (139 nos./610 MW based on Solar PV technology and 10 nos./ 500 MW based on Solar Thermal technology) have been selected under different schemes of JNN SM Phase-1, with different completion schedules as per details furnished below:

Technology/ Scheme	No./ capacity of projects	Completion schedule
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SPV/ RPSSGP	64 nos./75 MW	Sep 2011
	1 no./1 MW	Nov 2011
	10 nos./19 MW	Dec 2011

SPV/ Migration	12 nos./50 MW	Oct 2011
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SPV/Batch-I	26 nos./130 MW	Jan 2012
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SPV/Batch-II	26 nos./335 MW	Feb 2013
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ST/Migration	3 nos./30 MW	Feb 2013
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(d): Yes, Madam, except in case of few projects as mentioned in reply to part (e) below.

(e): Most of the 139 nos. SPV projects have been set-up within the stipulated completion schedule/ allowed extended period of 6 months with payment of penalties, except 12 projects of 26 MW aggregate capacity (8 nos./10 MW under RPSSGP, 2 nos./ 6 MW-Migration, 2no./10 MW under Batch -I) due to different reasons, mainly the inability of developers to arrange financial closure and their poor project management capabilities. With regard to Solar Thermal projects under migration scheme, two projects of 20 MW aggregate capacity did not get completed within the approved schedule and have been cancelled, while the third project was commissioned partly much before schedule and the developer has not shown interest in commissioning the balance capacity. The remaining Solar Thermal projects that were selected under Batch-I still have time for completion till May 2013 (without payment of penalties) and are in progress.